

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 606/2024

In the matter of:

News Item titled "Greater Kailash lesser comfort Life amid foul air & mosquitoes" appearing in The Times of India dated 22.04.2024

NDOH:- 14.01.2025

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Filed by:

New Delhi:

Dated: 11th 10.2024


Delhi Pollution Control Committee

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 606/2024

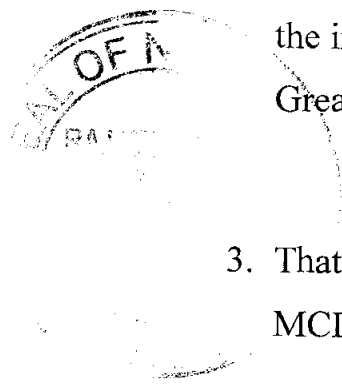
In the matter of:

News Item titled "Greater Kailash lesser comfort Life amid foul air & mosquitoes" appearing in The Times of India dated 22.04.2024

**ACTION TAKEN REPORT BY WAY OF AFFIDAVIT ON BEHALF
OF DELHI POLLUTION CONTROL COMMITTEE IN COMPLIANCE
TO THE ORDER DATED 20.09.2024.**

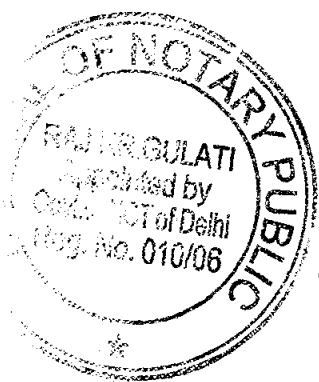
I, Dr. BMS Reddy, Sr. Environmental Engineer, Delhi Pollution Control Committee, 2nd Floor, Vikas Bhawan-II, Upper Bela Road, Delhi, do hereby solemnly affirm and state as under:

1. That, I am working as Senior Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That this Hon'ble Tribunal took up the above referred matter on 27.05.2024 on the basis of the news report dated 22.04.2024 raising the grievance that, the intolerable stench being emitted from a drain running alongside a park in Greater Kailash- I, attracting swarms of mosquitoes.
3. That this Hon'ble Tribunal pleased to issue notice to DPCC, CPCB, DJB, MCD and DM (South) for filing their respective response.
4. That, answering respondent has filed a status report on 06.09.2024 on the basis of the inspection carried out on 21.08.2024, which is available in the record of this Hon'ble Tribunal.



Handwritten signature

5. That, DPCC issued a letter to MCD on 27.08.2024 seeking compliance of the removal of deficiencies as noted during inspection carried out on 21.08.2024. MCD (Health Department) in reference to the letter dated 27.08.2024, provided a report dated 06.09.2024 regarding steps taken to prevent breeding of mosquitoes by regular spraying of insecticide and also to ensure cleaning and de-silting of this drain. Copy of the report of MCD (Health Department) dated 06.09.2024 is enclosed herewith as ANNEXURE-1.
6. That, in reference to the letter dated 27.08.2024, a report dated 09.09.2024 was also received from MCD (Maintenance) listing out the corrective measures taken by the MCD like de-silting at regular intervals. MCD has further submitted that sufficient flow is maintained and checking the quantum of silt from time to time. Copy of the report of MCD dated 09.09.2024 (Maintenance) is enclosed herewith as ANNEXURE-2.
7. That, DPCC carried out a fresh inspection of the site alongwith MCD official on 18.09.2024. During the inspection, it was observed that:
- Swarms of mosquitoes as alleged in the complaint were not observed near the houses alongside drain as MCD Health official informed that Malaria inspector undertaken Anti Larva spray on 30.08.2024 by power spray tanker in the drain and also Anti Larval measures done by Knapsack sprayer on 24.08.2024 and 31.08.2024. It is also informed that Cold fog has also been done in drain and surrounding areas.
 - The drain is found cleaned and no waste dumping observed in the drain this time.
 - MCD official from Maintenance department informed that regular desilting is being carried out by deploying labours and informed that approx. 38.60 MT of silt has been extracted from the drain and sent to SLF Okhla.
 - It is also informed by the official from Maintenance department that the portion of nallah/drain starts from the outer ring road to S-363 to B-272 GK-1 and outfalls into GK-1 Nallah. The total



helly

length of the drain/nallah under the jurisdiction of ward No. 173 is approximately 1435 meters. The catchment area of the drain/nallah received discharge from GK- 2, GK enclave-II, C R Park, and discharging effluent into the R & S block drain and tapping of the same is being done by DJB.

- MCD officials also informed that de-silting of the drain is carried out in two phases in a calendar year i.e 1st Phase starts from 15th Jan & 2nd Phase starts from 1st October.

Copy of the joint inspection report dated 18.09.2024 alongwith geo-tagged photographs of the site taken during inspection are enclosed herewith as **ANNEXURE- 3(Colly)**.

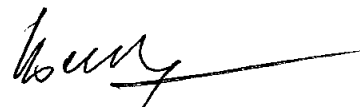
8. The present affidavit is being filed in compliance to the order passed by this Hon`ble Tribunal on 20.09.2024.




DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom. Verified at New Delhi on this ___ day of October, 2024.



DEPONENT

ATTESTED

 NOTARY PUBLIC
 GOVT. OF NCT OF DELHI



ENTRY No. 3376/24
 DATED.....

11 OCT 2024

11 OCT 2024

94
MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE DY. HEALTH OFFICER
SOUTH ZONE, GREEN PARK, NEW DELHI

Annexure-1

No. AMO/SZ/MCD/2024/412

Dated:06/09/2024

Subject: Action Taken report in reference to letter received from In-charge CMC-II on 29.08.2024 vide "Subject Compliance of Hon'ble NGT order dated 27.05.2024 in OA no. 606/2024".

In reference to subject cited, action taken report filled by concerned Malaria Inspector enclosed herewith.

It is submitted that concern Malaria Inspector undertaken Anti Larval Spray on 16.07.24, 10.08.2024 & 30.08.2024 by Power Spray Tanker in the Drain, as well as Anti-Larval measures done by Knapsack Sprayer on 20.07.24, 27.07.24, 24.08.24, 31.08.24 for prevention and control of Mosquitoes breeding in B Block Drain, Greater Kailash (enclosed). Also, cold fog has been done in drain and surrounding areas.

With regard to clean-up/desilting of B Block Drain, Greater Kailash, it is informed that Maintenance Department South Zone has intimated that they have taken the action and ATR has been forwarded to office of In-charge CMC-II, DPCC, Bela Road, Civil Lines, New Delhi-54

Moreover, enforcement action taken by Area Malaria Circle In-charge First Legal Notice was served to agency (JE M, MCD) on 10.04.2024, thereafter, M-challan has been issued to concern agency for timely clean-up/desilting the B Block drain, Greater Kailash on 22.04.2024.

Submitted please.

Enclosure: ATR from Malaria Circle Incharge-173, GK-1.


Dy. Health Officer
South Zone


MI-Coord./SZ

To,

- In-charge CMC-II,
DPCC, Bela Road, Civil Lines,
New Delhi-54
- O/c

Copy for kind information to:

- Dy Commissioner, South Zone
- AC/SZ

Municipal Corporation of Delhi

South Zone, Green Park

Ward No - 173, G.K. I

1235

दिनांक 02/9/2024

Subject - ATR of online Complaint (Email) NGT

S N	Name of Locality	Date of Power Spray Tankers	Date of DBC work	Date of A/L work	Remarks
1	B Block Nalla G.K. I	10/08/2024	23/07/2024	20/07/2024	
		30/08/2024	31/07/2024	27/07/2024	
			05/08/2024	10/08/2024	
			17/08/2024	24/08/2024	
			24/08/2024	31/08/2024	
			30/08/2024		

- Note - उपरोक्त B ब्लॉक G.K. I नाले में समय-समय पर A/L का कार्य होता है और साथ ही DBC का कार्य होता रहता है।
- जरूरत के हिसाब से पावर स्प्रे टैंकर से भी A/L का कार्य करवाया जाता है।
 - उससे पूर्व भी दिनांक 10/04/24 को J.E. Maintenance को नोटिस जारी किया और दिनांक 22/04/24 को एक - पालान नं. 50762 जारी किया जिसकी ATR की कॉपी इस ATR के साथ संलग्न है।
 - दिनांक 12/07/24 को A/L का कार्य किया गया जिसकी ATR की कॉपी साथ में संलग्न है।
 - दिनांक 16/07/24 को भी पावर स्प्रे टैंकर से A/L का कार्य करवा दिया गया है।

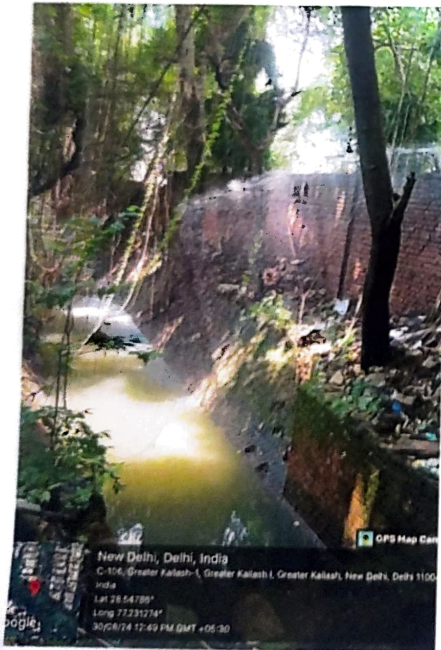
MCD/S2

Emt/S2

A/C/m
2/9

31/08/24
Ravi Kumar Verma
Asst. Malaria Inspector
Ward No. 173, G.K. I
South Zone, MCD

DHG/S2



Annexure-2



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER-(M)-II
SOUTH ZONE, GULMOHAR PARK, NEW DELHI 110049
E-mail:- eeiisz49@gmail.com



No.: EE (M)-II/SZ/2024-25/D...⁴⁶⁵...

Date: 09/09/24

To,

The Incharge, CMC-II
DPCC, Department of Environment, Govt. of NCT of Delhi,
2nd floor, C-Block, Vikas Bhawan -II, Upper Bela road,
Civil Lines, Delhi-54.

Subject: -Compliance of Hon'ble NGT order dated 27.05.2024 in OA No-606/2024

Sir,

This is with reference to the letter vide No. DPCC/(10)(10)/(43)/Leg-24/637-640 dated 27.08.2024 received on 09.09.2024 through Dy. Commissioner, MCD/SZ regarding the cleaning and de-silting of the drain observed during the inspection carried out by the DPCC officials of the drain in B-Block Greater Kailash- 1 alongside the park. In this regard, the following are the submissions: -

1. That the portion of drain/nallah of GK-1 starts from Outer Ring Road to Lala Lajpat Rai Marg. The total length of the drain/nallah under the jurisdiction of ward No. 173 is approximately 2075 meters. The catchment area of the drain/nallah received discharge from the far-flung areas of Sangam Vihar, Khanpur, Tigri, Devli, Dakshinpuri, Pushp Vihar, Sainik Farm, Chirag Delhi, Ghitorni, Sultanpur Village, Mehrauli, Fatehpur, Saidulajab Village, Freedom fighter colony and Saket which are on the upstream side and discharging effluent into GK-1 drain and tapping of the same is being done by DJB.
2. That the portion of nalla/drain of R & S block nalla starts from the outer ring road to S-363 to B-272 Gk-1 and outfalls into Gk-1 nalla. The total length of the drain/nallah under the jurisdiction of ward No. 173 is approximately 1435 meters. The catchment area of the drain/nallah received discharge from GK-2, GK enclave-II, C R Park, and discharging effluent into the R & S block drain and tapping of the same is being done by DJB.


1061/CMC-II
10/09/24

3061, CMC-II

10/09/24

The following measures have been taken by the department to mitigate the foul smell and to maintain the flow of the drain.

3. As per the policy of the department, the desilting of the drain is carried out in two phases in a calendar year i.e. 1st phase starts from 15th January & 2nd phase starts from 1st October.
4. The desilting work for 1st phase of the current year 2024 of GK-1 nalla/drain has been carried out by deploying the JCB & poclain machine on 03.04.2024, 06.04.2024, 10.04.2024, 11.04.2024, 20.04.2024, 21.04.2024, 22.04.2024, 24.04.2024, 25.04.2024, 15.06.2024, 21.06.2024, 22.06.2024, 06.08.2024, 07.08.2024, 08.08.2024 & 09.08.2024 and by deploying manual labour also. Approximately 678 MT of silt has been extracted from the drain and sent to the SLF Okhla. (Photographs enclosed).
5. The desilting work of R & S Block nalla/drain has been carried out by deploying manual labours. Approximately 38.60 MT of silt has been extracted from the drain and sent to the SLF Okhla. (Photographs enclosed)
6. Delhi Jal Board has trapped the R & S Block Nallah/drain near Krishi Vihar DDA Park before approx. 30 to 40 meters from the outfall by constructing a wall approx. 2 meters in height due to which the water stagnated at the upstream side of this nallah (Photographs enclosed).
7. It is pertinent to mention here that the desilting of drains is a continuous process and as per the policy of the department the desilting activity is carried out throughout the year i.e. pre-monsoon & post-monsoon. 60% of the desilting is to be done in 1st phase (pre-monsoon) and 40% to be done in 2nd phase (post-monsoon).
8. It is further submitted that the department maintained the flow of water in the drain regularly and checked the quantum of silt from time to time.


Executive Engineer
M-II/South Zone

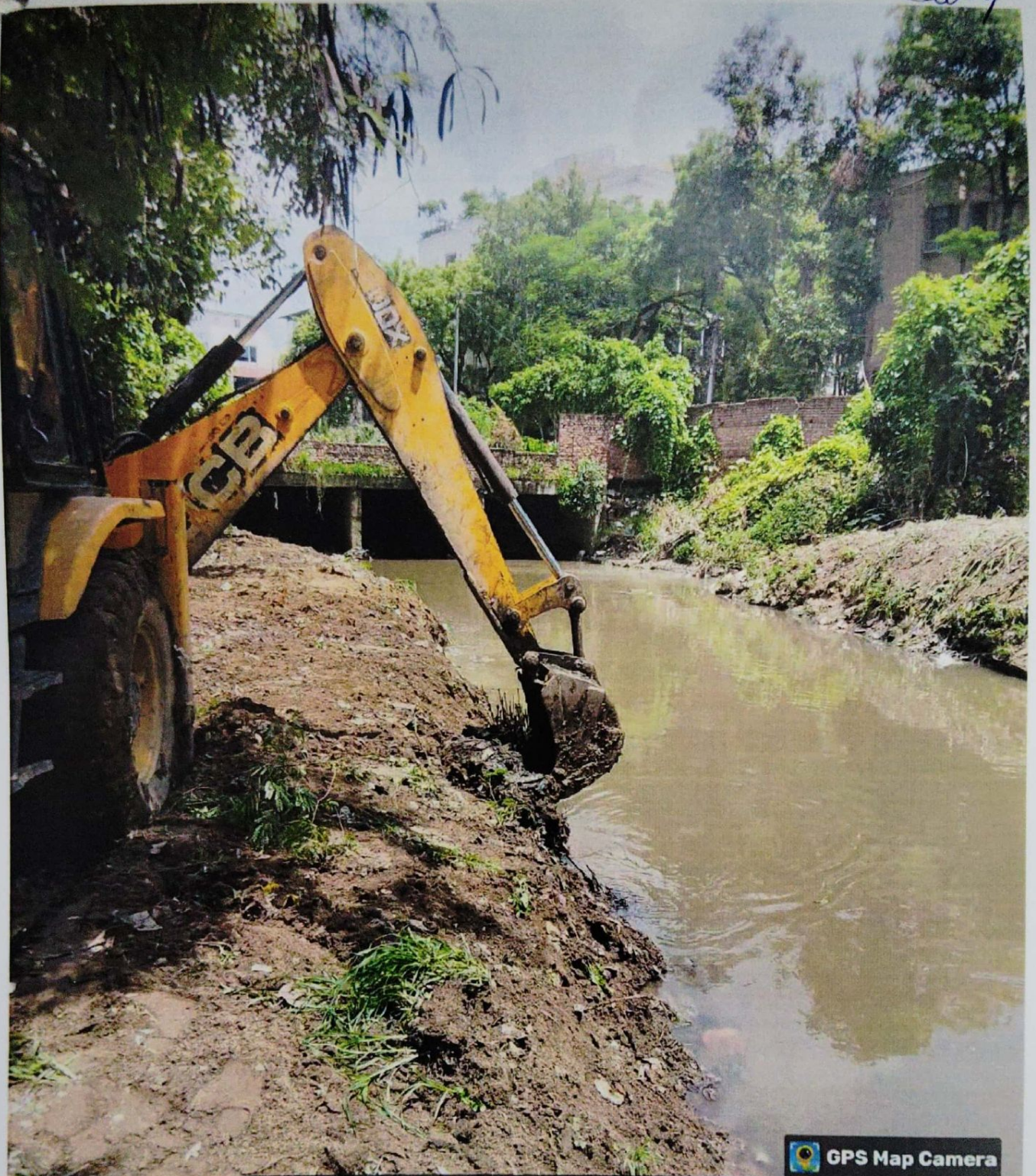
GK-I Nallah showing Det silting

99

ANNEXURE A

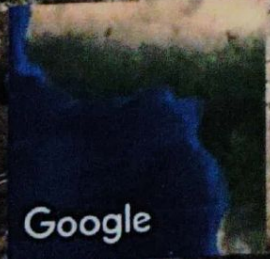
(A)
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9




GPS Map Camera

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Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India
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Google



 GPS Map Camera



New Delhi, Delhi, India

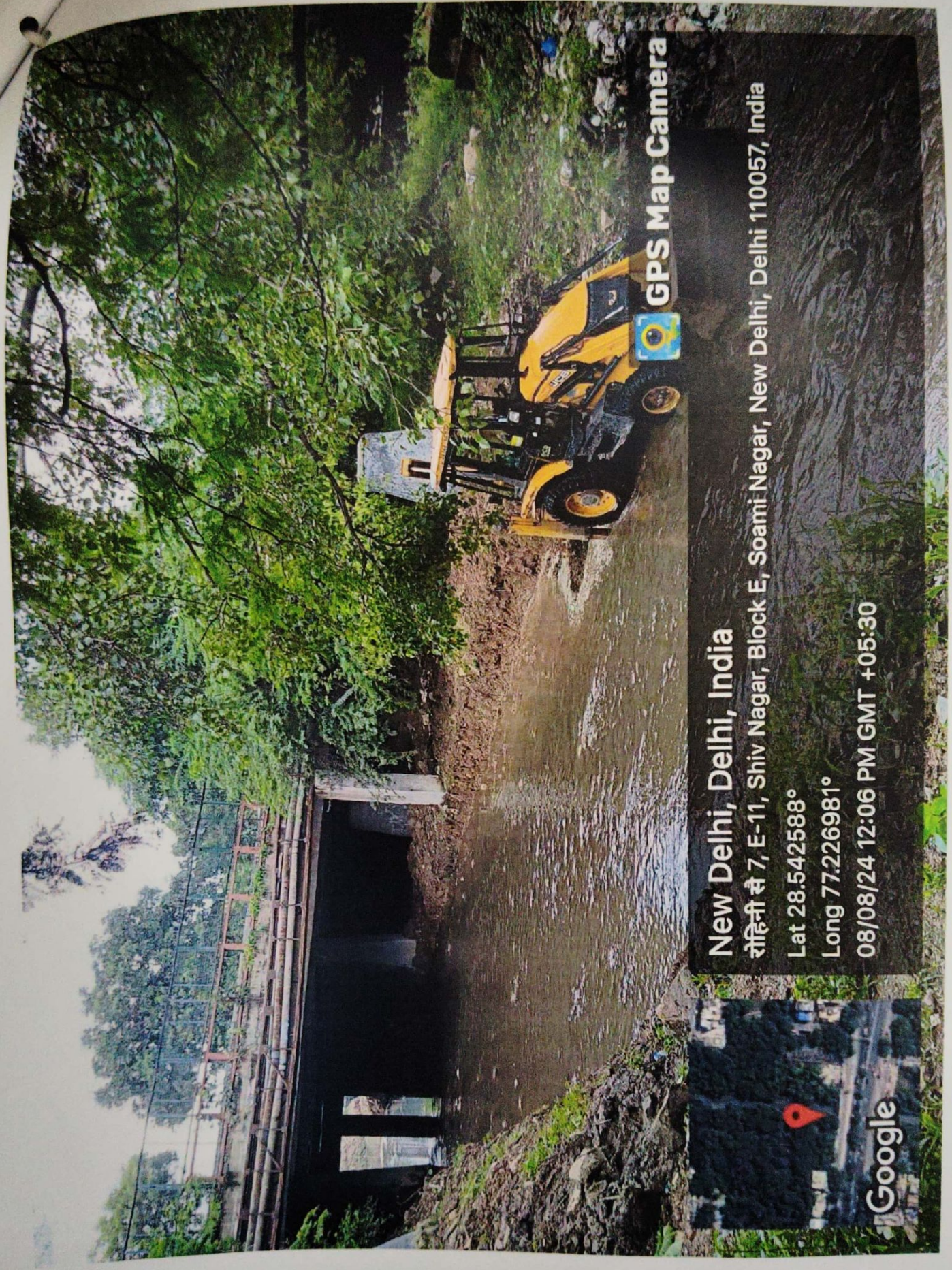
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Google



 **GPS Map Camera**

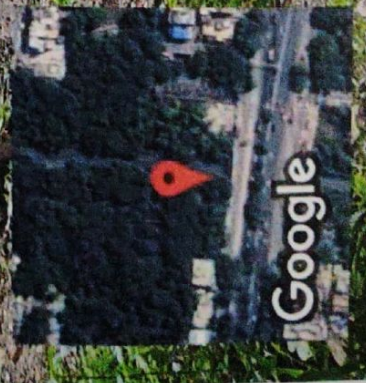
New Delhi, Delhi, India

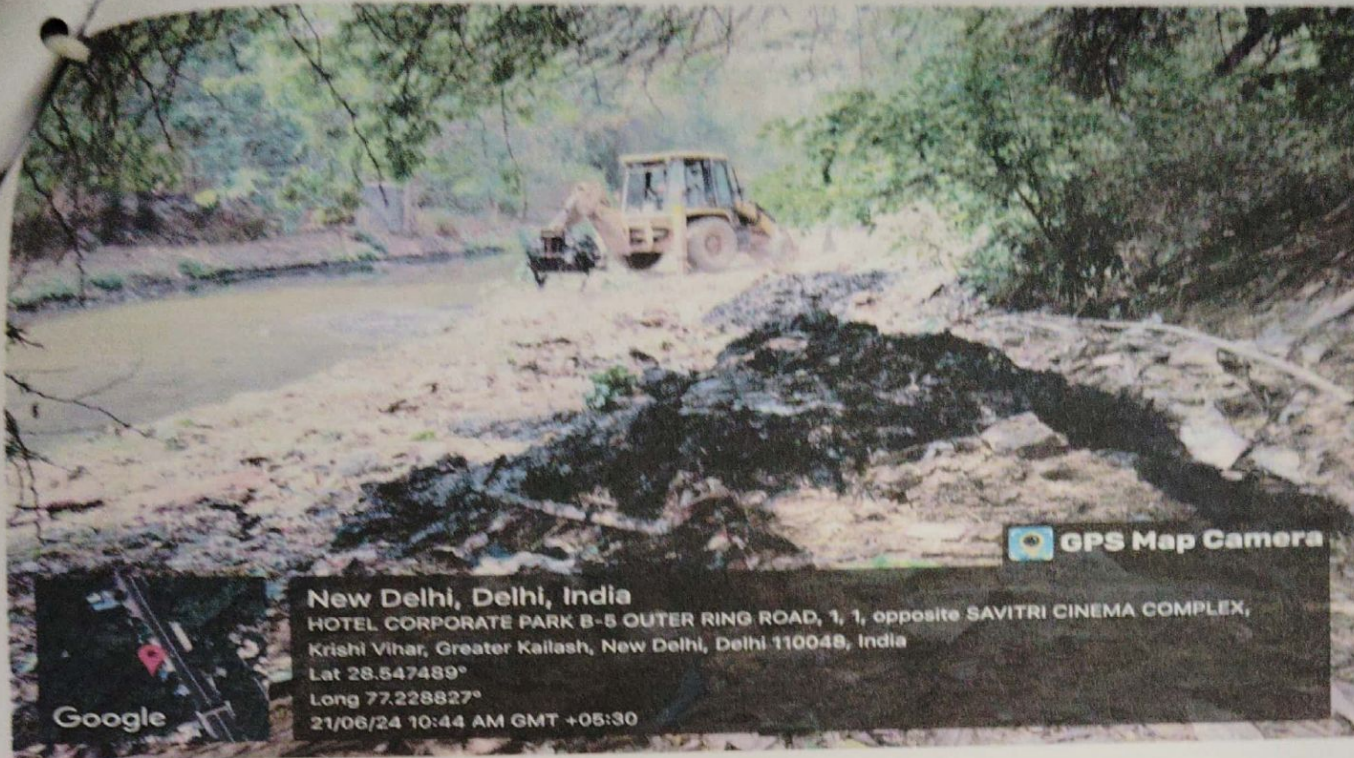
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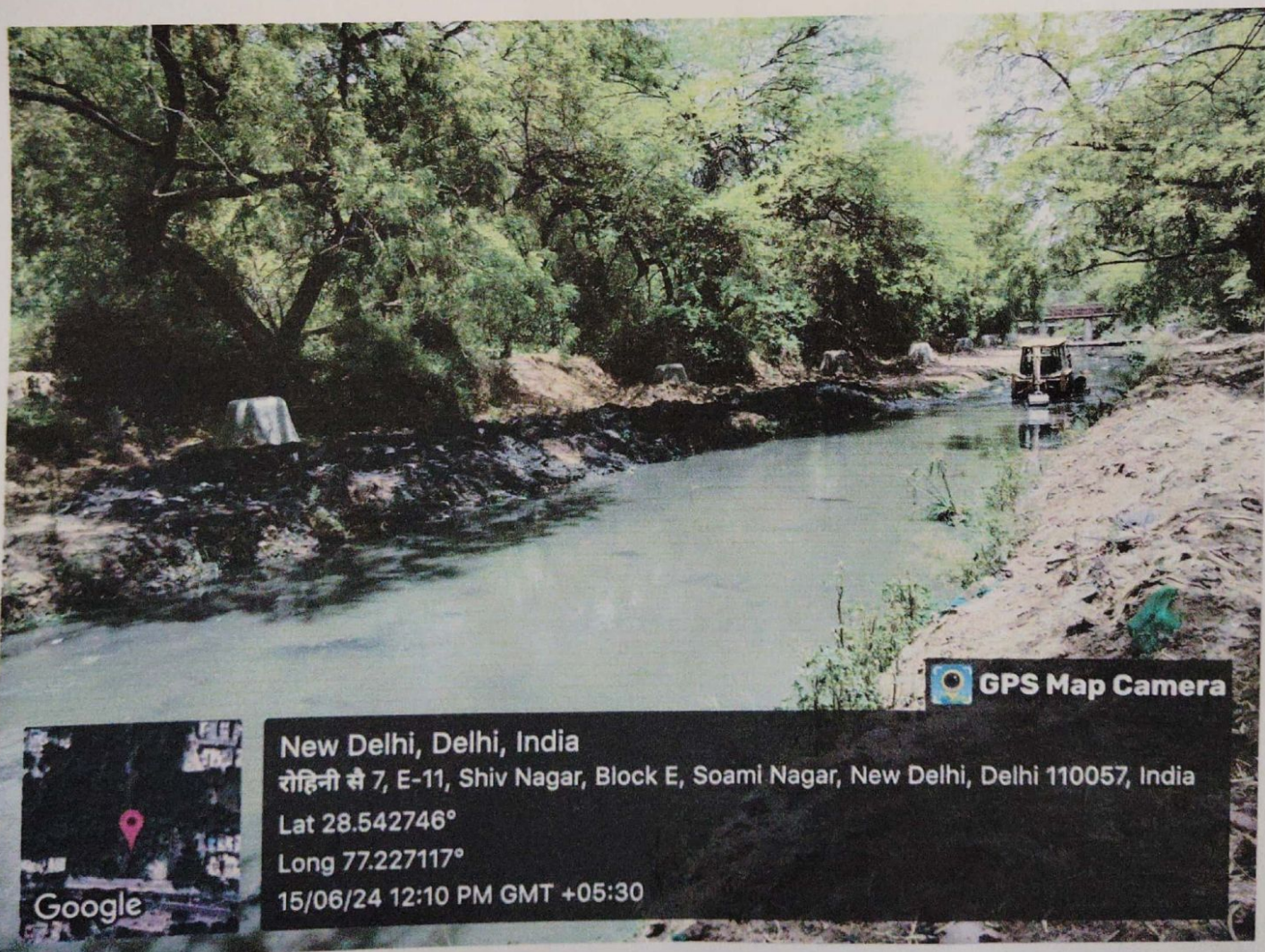
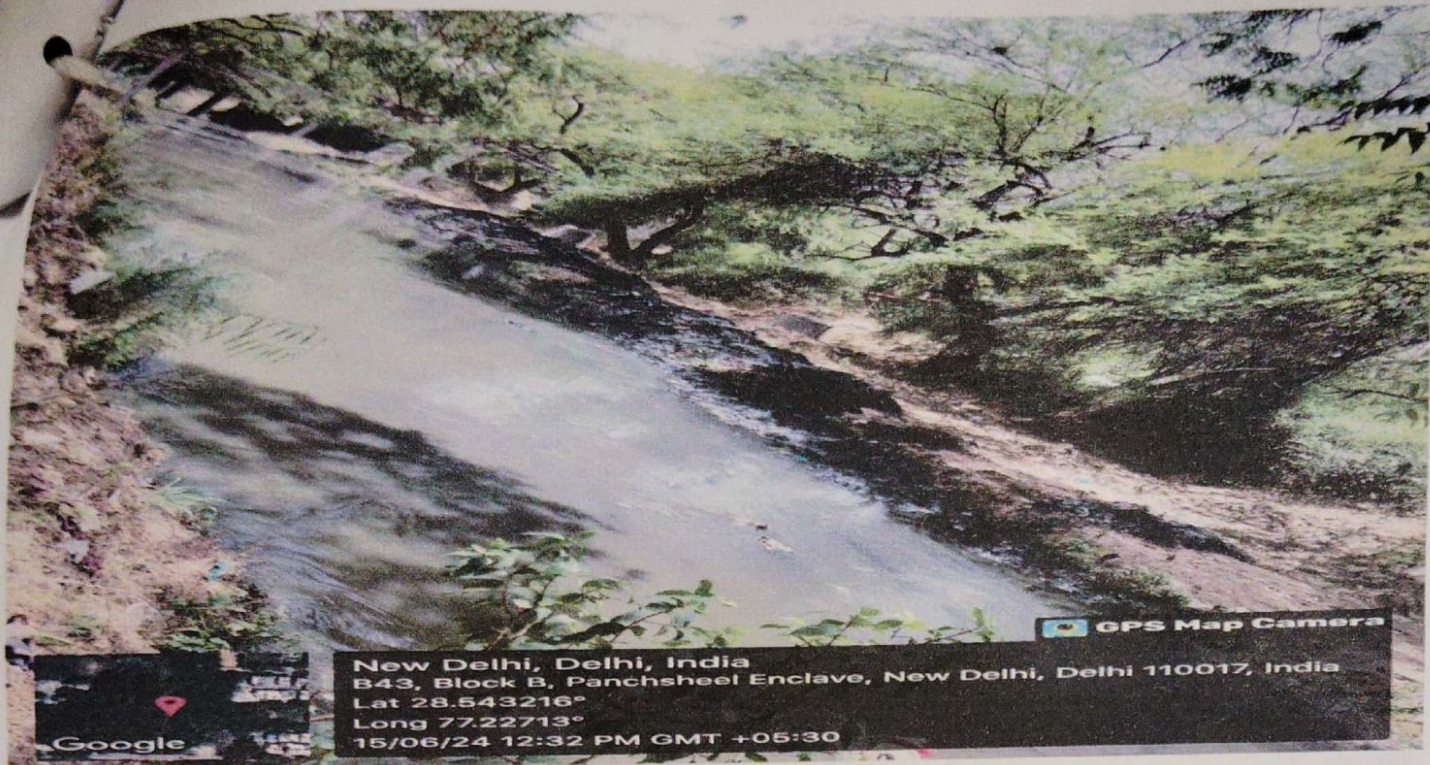
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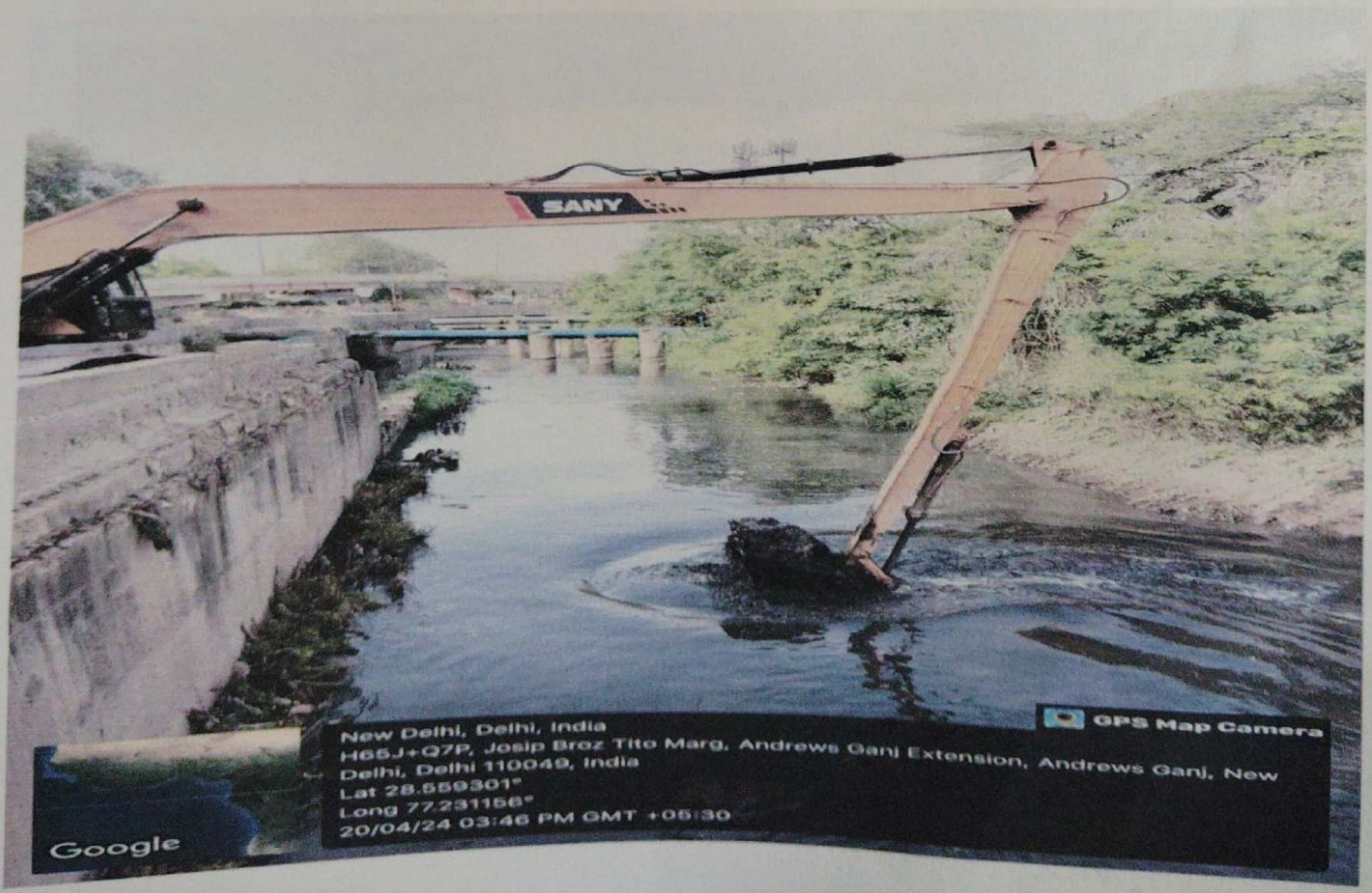
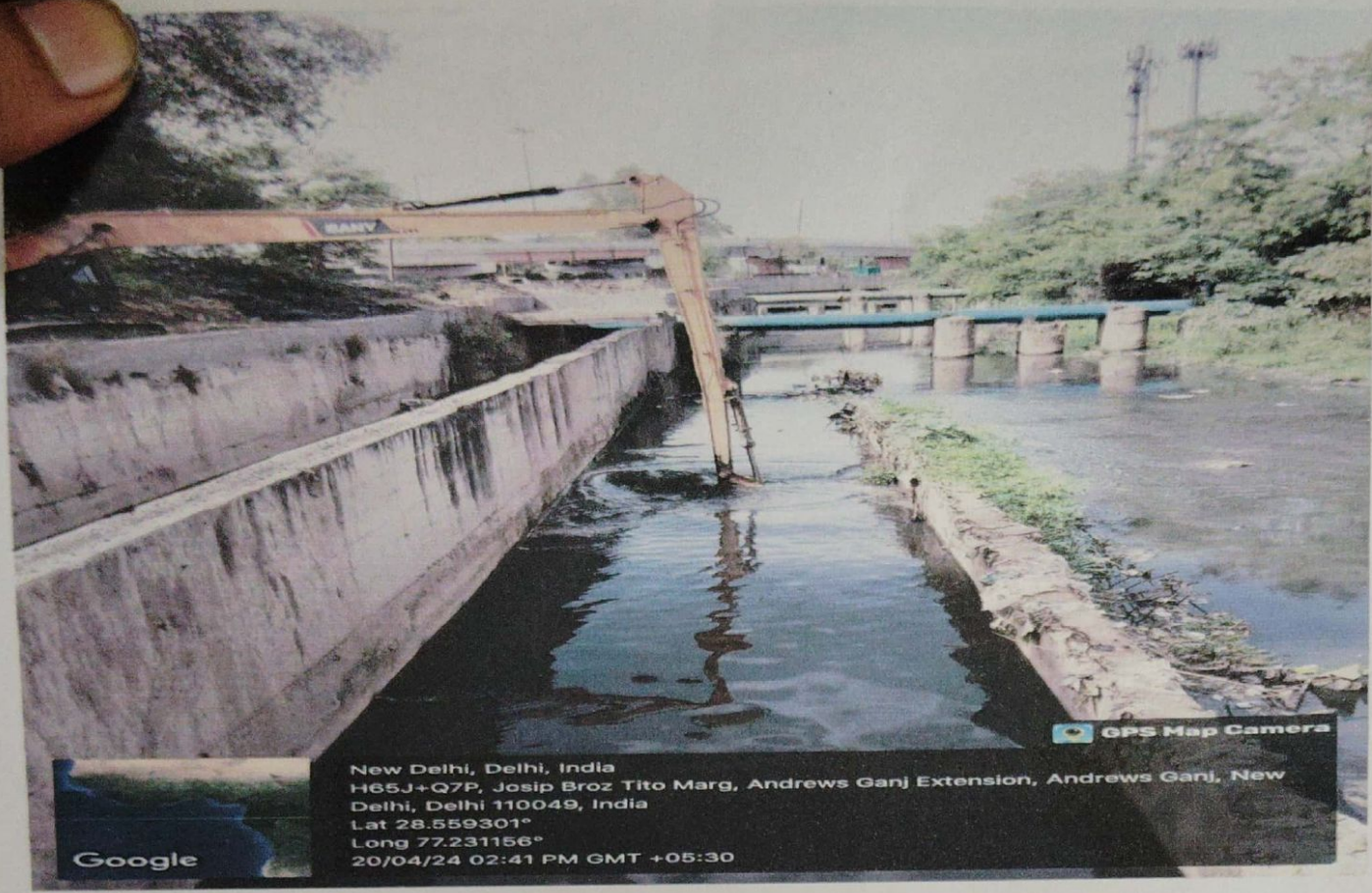




New Delhi, Delhi, India
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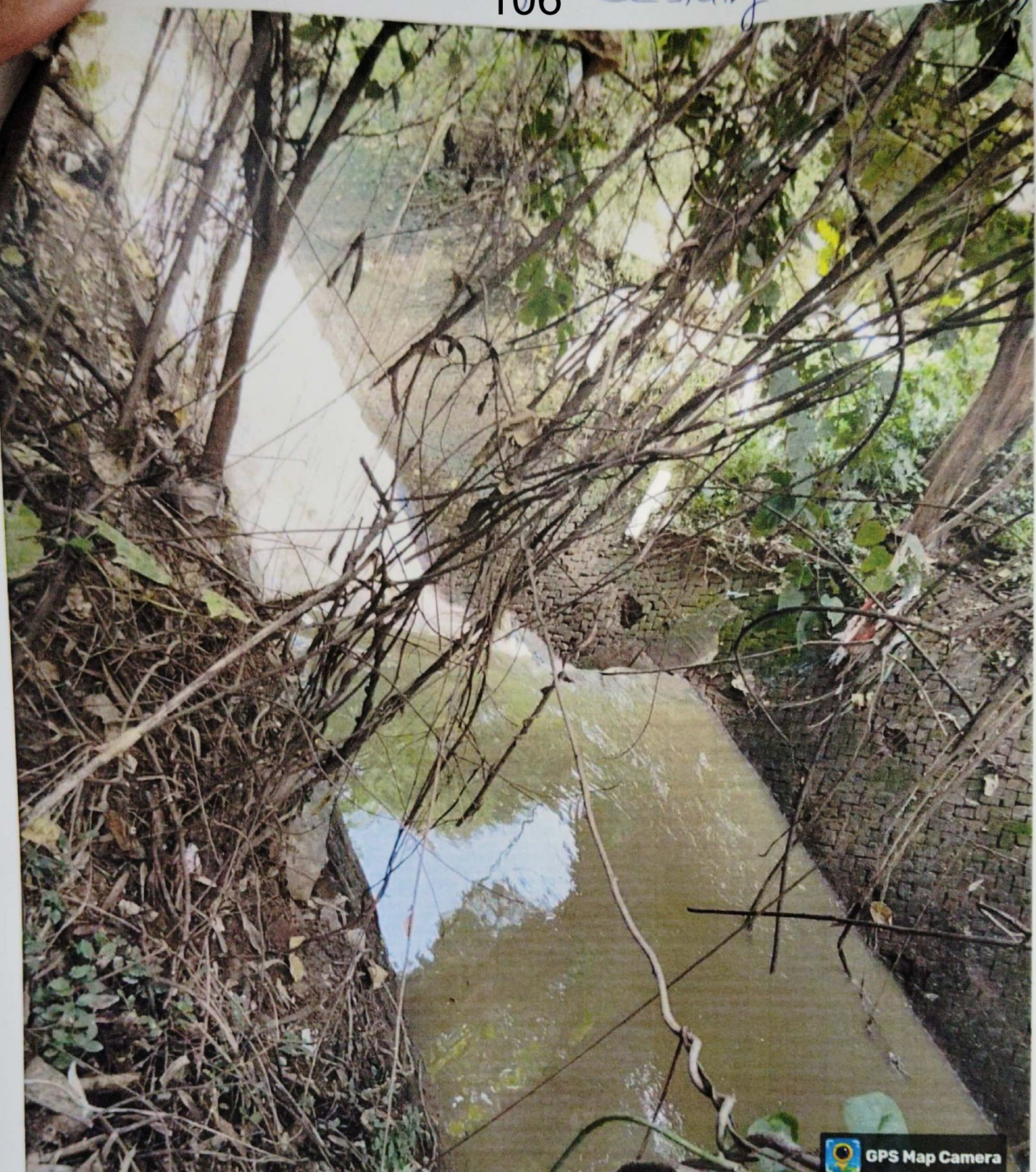


New Delhi, Delhi, India
P-21, P-21, Josip Broz Tito Marg, Greater Kailash Enclave I, Greater Kailash, New Delhi, Delhi
110049, India
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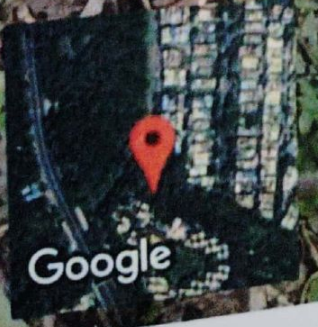
4 S Nallah after De-silting ANNEXURE (B) Colly 16

106




GPS Map Camera

New Delhi, Delhi, India
276-A, Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi
110048, India
Lat 28.548557°
Long 77.230326°
10/09/24 10:26 AM GMT +05:30





 **GPS Map Camera**



New Delhi, Delhi, India
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New Delhi, Delhi 110048, India
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Long 77.231639°
10/09/24 10:24 AM GMT +05:30

Google

R&S Nallah after De-silting

108

18



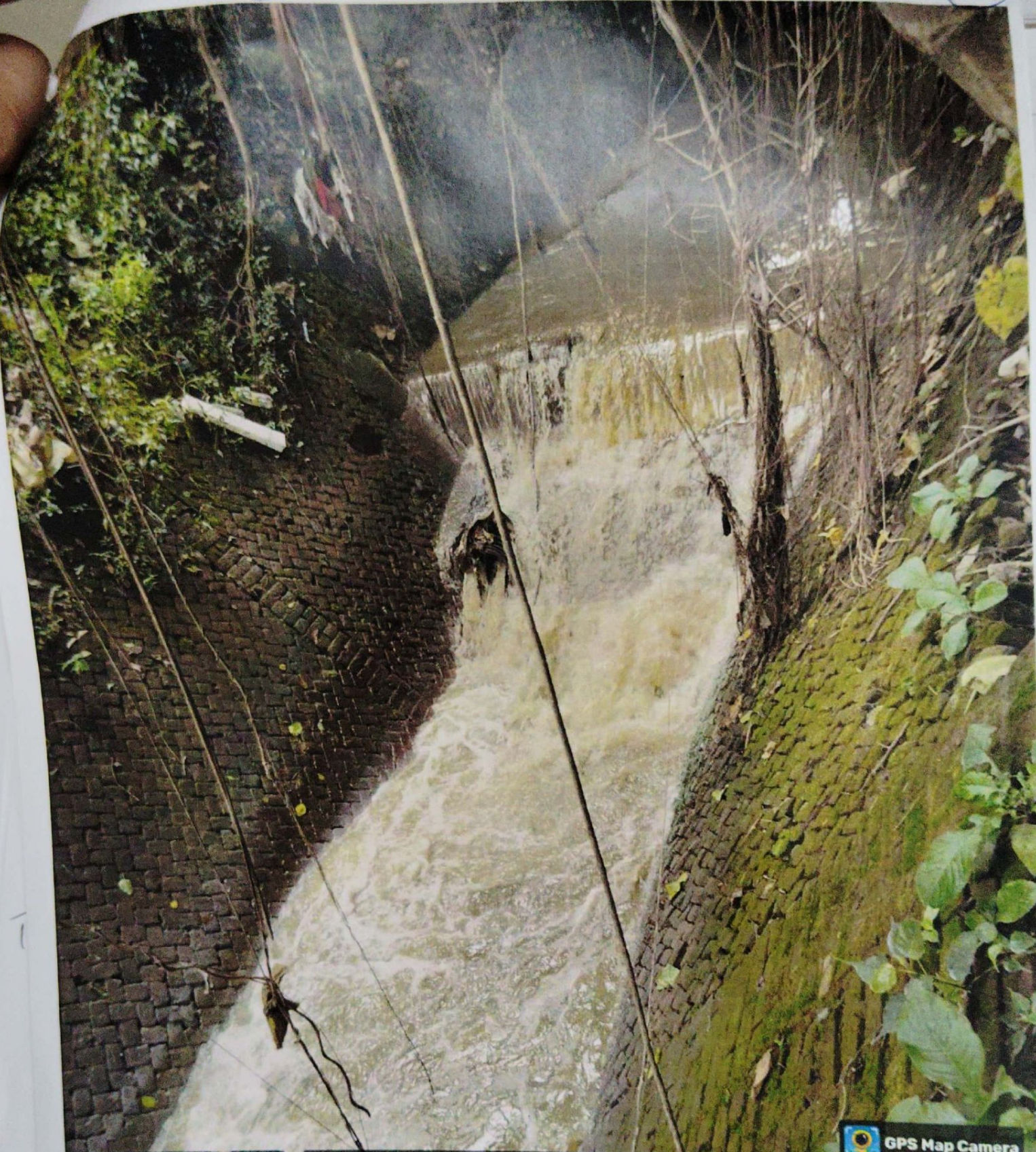
GPS Map Camera



New Delhi, Delhi, India
111, Greater Kailash-1, Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India
Lat 28.547689°
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Google

R+S Nallah showing wall constructed by Antestup
"DJR". 109 19



New Delhi, Delhi, India
276-A, Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi
110048, India
Lat 28.548594°
Long 77.230341°
10/09/24 10:46 AM GMT +05:30

GPS Map Camera

110

Annexure-3 (Colly)

Dated: 18.09.2024

Joint Inspection Report

- (1) Joint Inspection of the storm water drain by the officials of MCD(Health Department), MCD(Maintenance, JE) and DPCC has been carried out on 18.09.2024.
- (2) During the joint inspection swarms of mosquitoes as alleged in the complaint were not observed near the houses alongside drain as MCD Health official informed that Malaria inspector undertaken Anti Larva spray on 30.08.2024 by power spray tanker in the drain and also Anti Larval measures done by Knapsack sprayer on 24.08.2024 and 31.08.2024. It is also informed that Cold fog has also been done in drain and surrounding areas.
- (3) The drain is found cleaned and no waste dumping observed in the drain this time.
- (4) MCD official from Maintenance informed that regular desilting is being carried out by deploying labours and informed that approx. 38.60 MT of silt has been extracted from the drain and sent to SLF Okhla.
- (5) It is also informed by the MCD(Maintenance) that the portion of nalla/drain starts from the outer ring road to S-363 to B-272 Gk-1 and **outfalls into Gk-1 nalla**. The total length of the drain/nallah under the jurisdiction of ward No. 173 is approximately **1435 meters**. The catchment area of the drain/nallah received discharge from GK- 2, GK enclave-II, C R Park, and discharging effluent into the R & S block drain and tapping of the same is being done by DJB .
- (6) MCD officials also informed that de-silting of the drain is carried out in two phases in a calendar year i.e 1st Phase starts from 15th Jan & 2nd Phase starts from 1st October.
- (7) It is also noticed that Delhi Jal Board has trapped the R&S Block Nallah/drain near Krishi Vihar DDA Park before approx. 30 to 40 meters from the outfall by constructing a wall approx. 2 meter in height due to which the water stagnated at the upstream side of this nallah. DJB should removed the wall and divert the water containing sewage from entering into the storm water drain.

Attendance of officials who are present during the inspection is attached herewith this report.


Attendance Sheet
OA No. 111606/2024

dated: -18/9/2024

21

S.No	Name & Designation of official	Department	Mobile No	Signature
1.	Sh. Azmaad Khan, JEE	DPCC	8860369102	<u>Azmaad Khan</u>
2.	Amardeep MI Coordinator	MCD/Huff	922981325	<u>Amardeep</u>
3.	Shwetank	JE/MCD	7982149655	<u>Shwetank</u>
4.	Munna Lal.	F.W.	9540778841	<u>Munna Lal</u>
5.	Nikhil Malik, JEE	DPCC	8851100134	<u>Nikhil Malik</u>



 **GPS Map Camera**

New Delhi, Delhi, India

C-106, Greater Kailash-1, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India

Lat 28.54776°

Long 77.231288°


18/09/24 01:50 PM GMT +05:30



113

23



 GPS Map Camera

New Delhi, Delhi, India

B272, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India

Lat 28.54859°


Long 77.230185°

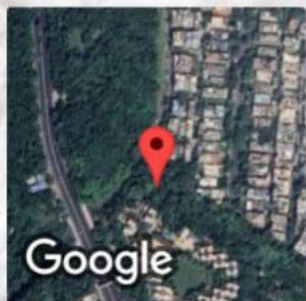
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Google



 GPS Map Camera



New Delhi, Delhi, India

B272, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India


Lat 28.548616°

Long 77.230235°

18/09/24 01:44 PM GMT +05:30

Google



 GPS Map Camera

New Delhi, Delhi, India

B108, Greater Kailash-1, Krishi Vihar, Greater Kailash, New Delhi, Delhi 110048, India

Lat 28.548175°


Long 77.231043°

18/09/24 01:43 PM GMT +05:30



Google



 GPS Map Camera



New Delhi, Delhi, India
B272, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India
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